

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/358(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS MANISH MITTAL
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Soumya Roy, Adv.] For Applicant
Mr. B. Kazi, Adv.
Mr. Santosh Mahato, Adv.

Mr. Joy Saha, Sr. Adv.] For Respondent
Mr. Tanish Ganeriwala, Adv.

Mr. Sagar Jain, Adv.] For RP

Mr. Ayush Jain] For FCA

ORDER

1. Ld. Counsels for the parties present.
2. Ld. Sr. Counsel Mr. Joy Saha seeks liberty to file a Supplementary Affidavit. Let the same be filed within a period of fourteen days.
3. Reply to the same be filed within a period of two weeks.
4. Thereafter, list this matter for consideration on **12.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**